

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

101(ND)14

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

MR. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2019**

**NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold
Industries Ltd. & ors.**

SECTION: 397/398 of Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	: Mr. Saurabh Gupta, Advocate
	: Mr. Puneet Yadav, Advocate
	: Mr. Tarun Arora, Advocate

Present for the Respondent	: Mr. Perminder, Advocate
	: Mr. Abhishek Sharma, Advocate

ORDER

Due to paucity of time, matter be posted on 6th January, 2020 for further consideration

- 8d -

(L.N. GUPTA)
Member (T)

- 8d -

(CH.MOHD. SHARIEF TARIQ)
Member (J)